



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 40/BB/ 17	-	Hearing	Rule-6 of I&B	Jagan Pampapathy Vs Wipro Ltd.

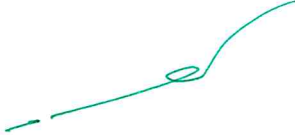
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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①	Venay N Jaganmohan Rao Adv. 9886691331	Respondent	
②	Niraja Kalyani 3886548290	Applicant	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner filed rejoinder. List it for hearing on 24/10/2017.


Member (T)


Member (J)